

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (DIVYANGJAN)
LOK SABHA

UNSTARRED QUESTION No.997
TO BE ANSWERED ON 24.07.2018

REHABILITATION OF PHYSICALLY CHALLENGED PERSONS

**997: SHRI PR. SENTHIL NATHAN:
SHRIMATI V. SATHYA BAMA:
SHRI BHARATHI MOHAN R.K.:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be please to State:

- (a) the population of physically challenged persons in the country as on date, State-wise;
- (b) whether it is true that several thousands of physically challenged persons of various nature are left with no proper care and attention and if so, the details thereof;
- (c) whether the Government has taken effective steps to support, rehabilitate and develop physically challenged population in the country;
- (d) if so, the details thereof and the total funds allocated in this regard; and
- (e) the steps taken by the Government to provide incentives and other encouragements to best performing NGOs in this field, in the country?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHANPAL GURJAR)

- (a) State-wise population of persons with disabilities as per census 2011 is at Annexure.
- (b) The primary responsibility for rehabilitation and care of persons with disabilities lies with the State Governments. However, Central Government supplements the efforts of the State Governments in the rehabilitation of persons with disabilities through its Schemes, programmes and institutions.
- (c) to (d): The Government implements various schemes/programmes for empowerment and inclusion of persons with disabilities. Major schemes/institutions for the welfare of persons with disabilities are Deendayal Disabled Rehabilitation Scheme (DDRS), Assistance to Disabled Persons for Purchase/Fitting of Aids/Appliances (ADIP), Scheme for Implementation of Persons with Disabilities Act (SIPDA), Scholarship Schemes, National Handicapped Finance and Development Corporation (NHFDC) & National Institutes. In current financial year 2018-19, Rs 1070 crores has been allocated to the Department of Empowerment of Persons with Disabilities, out of which, for DDRS, ADIP, SIPDA, Scholarship schemes, NHFDC and National Institutes, amount of Rs. 70.00 crores, Rs. 220.00 crores, Rs. 300.00 crores, RS. 75.66 Crore, Rs. 38.48 crore and Rs. 215.00 crores respectively has been earmarked.
- (e) In addition to providing financial assistance to Non-Governmental Organizations for implementing programmes of the Government, National Awards are also conferred every year to best Non Government Organization for their outstanding achievements in empowering persons with disabilities.

Annexure

Annexure referred in part(a) of Lok Sabha Unstarred Question No. 997 for answer on 24.07.2018 regarding Rehabilitation and Development of Physically challenged Persons

STATE-WISE POPULATION OF PERSONS WITH DISABILITIES AS PER CENSUS 2011

Sl.No	States/UTs	Total population of Persons with Disabilities
1	Andhra Pradesh	1219785
2	Arunachal Pradesh	26,734
3	Assam	4,80,065
4	Bihar	23,31,009
5	Chhattisgarh	6,24,937
6	Delhi	2,34,882
7	Goa	33,012
8	Gujarat	10,92,302
9	Haryana	5,46,374
10	Himachal Pradesh	1,55,316
11	J&K	3,61,153
12	Jharkhand	7,69,980
13	Karnataka	13,24,205
14	Kerala	7,61,843
15	Madhya Pradesh	15,51,931
16	Maharashtra	29,63,392
17	Manipur	58,547
18	Mizoram	15,160
19	Meghalaya	44,317
20	Nagaland	29,631
21	Odisha	12,44,402
22	Punjab	6,54,063
23	Rajasthan	15,63,694
24	Sikkim	18,187
25	Tamil Nadu	11,79,963
26	Telangana	10,46,822
27	Tripura	64,346
28	Uttar Pradesh	41,57,514
29	Uttarakhand	1,85,272
30	West Bengal	20,17,406
31	A&N Islands	6,660
32	Chandigarh	14,796
33	Daman & Diu	2,196
34	D& N Haveli	3,294
35	Lakshadweep	1,615
36	Puducherry	30,189
	Total	2,68,14,994
